

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 24**  
**TP (Co. Act.)- 19(PB)/2024**  
**Old CP No. 661/2023**

**IN THE MATTER OF:**

Track Freight Express Lines Ltd. .... Petitioner  
Vs  
Tiger Logistics India Limited .... Respondent

**Order under Section 433(e)/433(f) of Companies Act, 1956**

**Order delivered on 22.07.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Mr. Sanjay Sharma, Adv., Mr. Ravi, CS  
For the Respondent : Mr. Sanjeev Panda, Adv. For Mr. Dinesh Kumar,  
Adv.

**ORDER**

Ld. Counsel Mr. Sanjay Sharma appeared on behalf of Petitioner.

Ld. Counsel Mr. Sanjeev Panda appeared on behalf of the Respondent and sought time to file the reply. Time sought for is granted.

At request and with consent of the parties, list the matter for a physical hearing **on 09.09.2024.**

**Sd/-**  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

**Sd/-**  
**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**